GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY

LOK SABHA UNSTARRED QUESTION NO. 1980

TO BE ANSWERED ON 05.05.2016

AGRICULTURAL WASTES

1980. SHRIMATI POONAM MAHAJAN:

Will the Minister of New and Renewable Energy be pleased to state:

- (a) whether the Government is aware that large quantities of agricultural wastes resulting from crop cultivation activities are a promising source of energy supply for production, processing and domestic activities especially in the rural areas:
- (b) if so, the details thereof:
- (c) the steps taken/ proposed to be taken by the Government for the optimum use of agricultural wastes generated in the country for fuel and energy needs of the country?

ANSWER

THE MINISTER OF STATE FOR POWER, COAL & NEW AND RENEWABLE ENERGY (INDEPENDENT CHARGE) (SHRI PIYUSH GOYAL)

(a)&(b): Yes Madam. State-wise details of Biomass Power potential has been placed at Annexure-I. Details of Bagasse Co-generation power potential state-wise has been placed at Annexure-II.

As per the National Biomass Resource Atlas prepared by Indian Institute of Science, Bangalore under a project sponsored by Ministry of New and Renewable Energy (MNRE), the estimated power generation capacity from biomass is about 17,536 MW. Besides, a surplus power generation capacity of about 5000 MW through bagasse based cogeneration in sugar mills has been estimated in the country.

(c): The MNRE is implementing a programme to promote biomass power, bagasse cogeneration in sugar mills and non-bagasse cogeneration. Besides the Central Financial Assistance mentioned, fiscal incentives such as concessional import duty, excise duty, tax holiday for 10 years etc., are available for Biomass power projects. The benefit of concessional custom duty and excise duty exemption are available on equipments required for initial setting up of biomass projects based on certification by MNRE. In addition, the State Electricity Regulatory Commissions have determined preferential tariffs and Renewable Purchase Standards (RPS). Indian Renewable Energy Development Agency (IREDA) provides loan for setting up biomass power and bagasse cogeneration projects.

Annexure-I referred to in reply to Parts (a)&(b) of the Lok Sabha Unstarred Question No. 1980 for 05.05.2016

Biomass Power Potential

S. No.	State	Potential (MW)
1.	Andhra Pradesh	578
2.	Assam	212
3.	Bihar	619
4.	Chhattisgarh	236
5.	Gujarat	1221
6.	Haryana	1333
7.	Himachal Pradesh	142
8.	Jharkhand	90
9.	Karnataka	1131
10.	Kerala	1044
11.	Madhya Pradesh	1364
12.	Maharashtra	1887
13.	Odisha	246
14.	Punjab	3172
15.	Rajasthan	1039
16.	Tamil Nadu	1070
17.	Uttar Pradesh	1617
18.	West Bengal	396
19.	Others	141
	Total	17,536

Annexure – II

Annexure-II referred to in reply to Parts (a)&(b) of the Lok Sabha Unstarred Question No. 1980 for 05.05.2016

Bagassee Co-generation Potential

S.No.	State	Potential (MW)	
1.	Maharashtra	harashtra 1250	
2.	Uttar Pradesh 1250		
3.	Tamil Nadu 450		
4.	Karnataka	450	
5.	Andhra Pradesh	300	
6.	Bihar	300	
7.	Gujarat	350	
8.	Punjab	300	
9.	Others	350	
	Total	5000	